

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 109
CA CAA-75(ND)/2024

IN THE MATTER OF:

Globus Steel & Power Private Limited AND Godawari Green Energy Private Limited

.....APPLICANT/PETITIONER

SECTION

U/s 230-232

Order delivered on 10.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Astha Nigam, Adv. Chaudhary,
Adv. Ritik Sachdeva

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

This is First Motion application filed under Section 230-232 of the Companies Act, 2013. The Petitioner is directed to file a table indicating the number of secured, unsecured creditors, shareholders and their consent affidavits given by the stakeholders, within one week.

List the matter on **05.08.2024**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)